NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB) SR No. 4065/9//HDB/2017 |
| NAME OF THE COMPANY | Vaayucon Greentech Private Limited |
| NAME OF THE PETITIONER(S) | Vani Biochem |
| NAME OF THE RESPONDENT(S) | Vaayucon Greentech Limited |
| UNDER SECTION | Sec 9 Of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------------|-----------|
| V. B. Ragn for VS fign | Advocate | Vbrajn 10 gmil.cm 9849120947 | 2 |
| | . 8 | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Shri V.B. Raju, Ld. Counsel for the Petitioner. Post the case on 7.3.2018

Member (T)

Member (J)

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